

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 05.10.2020

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	SC 503/14	The State of R.C.F.Police Station Vs. Shankaribai Jumesh Rathod and 2 ors	Adv. Tiwari Adv. V.K.Singh	Argument
2	SC 202/14 @SC 236/15	The State Santacruz P.S Vs Zulfikar Mohd. Yasin Ajgoli Behlin@ Zulfi	Adv. Hussain Shaikh and Adv. Sherkhane	Argument
3	SC 856/16	E.O.W. Vs Hitesh Bhupendra Shaha and Ors 6	Adv. Parth Sangharajka	Order on BA Exh.115
4	S.C. 517/20	The State Shivaji Nagar Vs, Sameer @ Mohd. Shabbir Aajyub Khan	Adv. Shaikh Shamsheer	Further say and hearing on BA.
5	S.C 597/17	The State Mankhurd Police Station Vs Shivpoojan Sukhnandan Jaiswar	Adv. Vijay Tiwari	Hearing on BA

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 07.10.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1.	SC 251/20	The State of Maharashtra - Shivaji Nagar Police Station Vs Arvind Namdev Yadav	Adv. Bhujang More	Hearing on Exh.2

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 09.10.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	ABA 1111/20	R.Mugaswami Nadar Vs The State of Maharashtra Antop Hill P.stn.	Adv. Jigar Agarwal	Hearing